

**COURT-I  
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 338 of 2018  
&  
IA No. 1336 of 2018**

**Dated : 14<sup>th</sup> August, 2019**

**In the matter of:**

<b>Lanco Amarkantak Power Ltd.</b>	<b>...</b>	<b>Appellant(s)</b>
<b>Versus</b>		
<b>Madhya Pradesh Electricity Regulatory Commission &amp; Ors.</b>	<b>...</b>	<b>Respondent(s)</b>

**ORDER**

The Bench did not assemble today. As agreed by the parties, list the matter on **25.09.2019**.

*pr*

**Court Master**